

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.31/(MAH)/2010  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

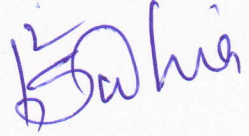
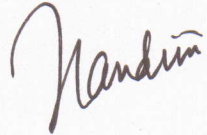
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: Shri Kalpesh Kantilal Dedhia

V/s.

M/s. Altius Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME                                                             | DESIGNATION           | SIGNATURE                                                                             |
|--------|------------------------------------------------------------------|-----------------------|---------------------------------------------------------------------------------------|
| 1      | Kalpesh<br>Dedhia                                                | P. 1                  |   |
|        | Nandini<br>Chittal<br>a/w. Appiah<br>Appiah<br>i/b. M. Humranwal | Res.p.no. 419<br>& 12 |  |

Order

**C.P. No. 31/397-398/CLB/MAH/2010**

1. The Petitioner in person is present. From the side of the Respondent Ld. Counsel appeared and placed an order of CLB dated 02.04.2016, wherein it was decided to wait for the decision of Hon'ble High Court in an appeal filed in C.P. 33/2010.
2. Both the sides informed that the hearing of this matter before Hon'ble High Court is now fixed on 06.10.2016



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3. Under the circumstances, both the C.P(s) i.e., C.P. 31/2010 & 32/2010 are to be adjourned.
4. Next date of hearing is now fixed for 02.12.2016. with a liberty that if the order of Hon'ble High Court is received prior to next date of hearing the same can be mentioned before this bench.

Dated: 29.09.2016

**Sd/-**

Shri M.K. Shrawat

Member (Judicial)